अनुसूचित जातियों और आदिम जातियों को भूमि पर स्वामित्व के अधिकार

397. श्री रणधीर सिंह :
श्री अटल बिहारी वाजपेयी :
श्री जगन्नाथ राव जोशी :
श्री ना० स्व० शर्मा :

क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार केन्द्रीय प्रशासित क्षेत्रों तथा राष्ट्रपति शासनाधीन राज्यों में अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के सदस्यों को उस भूमि के स्वामित्व अधिकार देने का है जिस पर वे पांच वर्षों से अधिक समय से झोपड़ियां बना कर रहते हैं ; और

(ख) यदि हां, तो इस बारे में ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं ?

समाज कल्याण विभाग में राज्य मंत्री [डा० (श्रीमती) फूलरेणु गुह]: (क) और (ख). ऐसे मामलों में स्वामित्व अधिकार प्रदान करना सम्भव नहीं हैं। क्षेत्र के विकास की आवश्यकताओं को ध्यान में रखते हुए प्रत्येक मामलों पर उसके गुण-दोष के अनुसार विचार करना होता है।

Corporation for marketing Chemical Fertilizers

*398. SHRI HIMATSINGKA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have rejected the proposal to set up a separate Corporation for marketing chemical fertilizers ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). Government have carefully considered the proposal for entrusting the functions of Marketing and Distribution of fertilisers to a Marketing Corporation. They are of the view that it is not possible to do so at the present junture. It is felt that the handling of fertiliser by the Fertiliser Pool as at present would be more advantageous since functions like arranging foreign exchange, shipping schedules, priority railway movements, and smooth and equitable distribution to inaccessible and scarce areas would be better facilitated by a departmental organisation.

Jharia Mining Area

*399. SHRI KAMESHWAR SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government's attention has been drawn towards the fact that during the visit of the Union Minister for Labour and Rehabilitation in July, 1968 to the Jharia Mining area, the representatives of the Citizens Association and the members of the N.A C. were not permitted to see the mining operations going on beneath the city in an hazardous manner ; and

(b) if so, the reason therefore ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) No. One representative of the Notified Area Committee and of the Jharia Citizens Association accompanied the party to see the mining operation underground. These mining operations are not being conducted in a hazardous manner.

(b) Does not arise.

Purchase of Rice from Philippines

*400. SHRI SHRI CHAND GOYAL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have decided to purchase rice from Philippines in view of the shortage of rice in the country ;

(b) if so, the quantity and price thereof and the foreign exchange involved ; and

(c) the likely date of its arrival ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (c). A contract was signed with the Rice and Corn Administra-

tion of the Republic of Philippines on the 26th September, 1968 for purchase of 25,000 metric tons of rice comprising 10,000 metric tons Philippine White Rice IR-8 variety 35-40% brokens at U.S. $ 163.00 per metric ton C&F free out to be shipped by 15th October, 1968, and 15,000 metric tons Philippines White Rice 30-35% broken at U.S. $ 158.50 per metric ton C&F free out to be shipped by 15th November, 1968. A quantity of 9969 tonnes shipped against the IR-8 variety has already arrived in India. The remaining rice is expected to arrive in December, 1968.

Satellite Communications

*401. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that equipment and technical services required for establishing commercial satellite communication earth station and Indian Ocean Satellite could not be had in the country ;

(b) if so, why ; and

(c) firms other than R.S A. Victor Company who had submitted tenders and the reason why their tenders were not accepted ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) and (b). No, Sir. The Satellite Communications Earth Station at Arvi, near Poona, is being established by utilizing the equipments and technical services available in the country to the maximum possible extent. Only those components which cannot be fabricated in India are being imported. While the Satellite Communications *Earth Station* is being put up by India, the *Communications Satellite* over the Indian Ocean will be launched by the International Telecommunications Satellite Consortium as part of the Global Satellite Communications System. India along with 62 other countries of the world is a member of this Consortium.

(c) Apart from R.C.A. Victor Company, Canada, two other firms had also submitted tenders. Their tenders were not considered, as necessary foreign exchange credit was available from Canada only.

दिल्ली प्रशासन द्वारा भेजी गयी योजनाएं

*402. श्री हरदयाल देवगुण :
श्री रामस्वरूप विद्यार्थी :
श्री भारत सिंह चौहान :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली प्रशासन द्वारा भेजी गई कुछ योजनाएं उनके मन्त्रालय के विचाराधीन हैं; और

(ख) यदि हां, तो वे योजनायें किस प्रकार की है और उनपर सरकार द्वारा कब तक निर्णय किये जाने की सम्भावना है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मंत्री (श्री अन्ना-साहिब शिन्दे) : (क) जी, हां।

(ख) दुग्धोत्पादन के हेतु अच्छी नस्ल के लगभग 2,000 दुधारु पशुओं की खरीद के लिए दिल्ली के ग्रामीण क्षेत्रों के प्रजनन को देने के लिये 20 लाख रुपये का एक अग्रिम कर्जा देने के लिये एक योजना, और 100 गायों के संरक्षण के लिये गोसदन एवं सक्रमण शिविर की स्थापना के लिये जो एक केन्द्रीय गोसदन को भेजने से पहले 50 गायों के संक्रमण शिविर के रूप में भी कार्य करेगा, 5 लाख रुपये की कुल लागत की एक योजना विचाराधीन है। इन दोनों योजनाओं पर एक महीने के भीतर निर्णय होने की आशा है।

Posts and Telegraphs Treasuries in Delhi

*403. SHRI YASHPAL SINGH : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Starred Question No. 780 on the 29th August, 1968 regarding Post and Telegraphs Treasuries being run contract basis in Delhi and state :

(a) whether the matter to convert these Posts and Telegraphs Treasuries into Departmental ones has since been considered by Government ;